

Annexure-5

Name of the corporate debtor: Oneworld Industries Pvt Ltd.;
Date of commencement of liquidation: 15/11/2019; List of stakeholders as on: 02/04/2022

List of Operational creditors (Government Dues)
(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Ashish Kumar Shukla Dy. Commissioner of Income Tax -7(3)(1)	Yes (Note A)		14-01-2020	1,08,53,63,029.00	1,08,53,63,029.00	Unsecured			13.44			-		Admitted
2	Akhil Goel Dy. Comm of Income Tax (CC)-8(2)	Yes (Note B)	DLC CC- 90(45)	23-11-2021	5,30,06,13,360.00	5,30,06,13,360.00	Unsecured (Note A)			65.62			-		Admitted
3	PRIYANKA S. MOKAL Dy. Commissioner of State Tax (E 827)	Yes (Note C)	MUM-VAT-E-827	19.01.2022	6,24,07,642.00	6,24,07,642.00	Unsecured (Note B)			0.77			-		Admitted
TOTAL					6,44,83,84,031.00	6,44,83,84,031.00				79.83					

Note A: Assessment Order u/s 143(3) dt. 28.12.2018 and Notice u/s 156 dt. 28.12.2018

Note B: Scrutiny assessments u/s 153A r.w.s 143(3), Computation sheet for the Assessment Year (2014-2020)

Note C: Assessment order for the period of July 17 to March 18 in Form DRC-07 under Maharashtra Goods & Services Tax Act, 2017.